

**RESUME OF WORK DONE BY
LOK SABHA**

(SEVENTH LOK SABHA—FOURTH SESSION)

(17 November to 23 December 1980)



**LOK SABHA SECRETARIAT
NEW DELHI**

January 1981/Magha 1902 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Fourth Session of Seventh Lok Sabha, 1980.

NEW DELHI ;
January 27, 1981

Magha 7, 1902 (Saka)

AVTAR SINGH RIKHY,
Secretary.

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**RESUMÉ OF WORK DONE BY LOK SABHA DURING THE
FOURTH SESSION OF SEVENTH LOK SABHA—
NOVEMBER-DECEMBER, 1980**

1. DURATION OF SESSION

Date of commencement	17 November, 1980
Date of adjournment <i>sine die</i>	23 December, 1980
Date of prorogation	26 December, 1980
Number of days of sittings	26
Number of hours of sittings	191 hours and 02 minutes

2. ADJOURNMENT MOTIONS

(i) Consent given but leave of the House not asked for

Subject	Name of Member	Date when brought before the House	Time taken	Remarks
H.M.				
Reported accidents of Sangam Express, Saurashtra Mail and Punjab Mail resulting in the death of hundreds of passengers and injuries to many others.	Sarvashri Basudeb Acharya, A.K. Balan, Rupchand Pal, Harikesh Bahadur	17-11-80	0 46	Members concerned when called one by one to ask for leave of the House under Rule 60 were not present. The matter was accordingly not proceeded with.

(ii) Consent withheld

Sl. No.	Subject	Name of the Member	Date on which brought before the House	Time taken	Remarks
H.M.					
1.	Reported news of barbarous acts by Bihar Police in which Bihar Police are alleged to have blinded several undertrial persons.	Sarvashri Bapusaheb Parulkar, Samar Mukherjee, Jyotirmoy Bosu, R. K. Mhalgi, Ram Vilas Paswan, Harikesh Bahadur, Ramavatar Shastri, Atal Behari Vajpayee, and Satyasadhan Chakraborty.	28-11-80	0 05	Dy. Speaker withheld his consent to the moving of the motions.
2.	Reported deaths and blinding of a number of persons as a result of consumption of poisonous and spurious liquor in certain places in Haryana and Punjab.	Sarvashri Mani Ram Bagri and Ram Vilas Paswan.	4-12-80	0 10	Speaker withheld his consent to the moving of the motions.

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
								H. M.
1.	The Victoria Memorial (Amendment) Bill, 1980.	17-11-80			0 01	Pending.
2.	The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1980	11-8-80 (Earlier Session)		17-11-80	1 46	11	..	Passed.
3.	The Territorial Army (Amendment) Bill, 1980	25-7-80 (Earlier Session)		18-11-80	1 00	Passed.
4.	The Bengal Chemical and Pharmaceutical Works Limited (Acquisition and Transfer of Undertakings) Bill, 1980.	12-8-80 (Earlier Session)		18-11-80 30-11-80	2 30	4	4	Passed, as-amended.

5. The Chit Funds Bill, 1980	30-11-80	..	23-12-80 (Motion for reference of the Bill to a Select Committee)	04	3	Motion for reference of the Bill to a Select Committee with instructions to report by the last day of the first week of the Sixth Session adopted.
6. The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1980	4-8-80 (Earlier Session)	..	20-11-80 26-11-80	5 00	..	Passed.
7. The Rampur Raza Library (Amendment) Bill, 1980, as passed by Rajya Sabha.	24-11-80	Pending.
8. The Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, as passed by Rajya Sabha.	24-11-80	Pending.
*9. The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1980	21-11-80 24-11-80	..	1-12-80	0 16 3 02	2	Passed.
10. The Air (Prevention and Control of Pollution) Bill, 1980	24-11-80	..	23-12-80	1 54	2	Passed.
11. The Assam Appropriation (No. 2) Bill, 1980	24-11-80	..	24-11-80	0 09	..	Passed.
**12. The Auroville (Emergency Provisions) Bill, 1980	25-11-80	..	2-12-80	0 09 3 54	19	Passed.

*The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1980.

**The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Auroville (Emergency Provisions) Ordinance, 1980.

1 2 3 4 5 6 7 8 9

H M

13.	The Bird and Company Limited (Acquisition and Transfer of Undertakings and other Properties) Bill, 1980	25-11-80	..	18-12-80	0 02 1 01	5	..	Passed
14.	The Anti-Apartheid (United Nations Convention) Bill, 1980	27-11-80	1	..	Pending
15.	The Hotel-Receipts Tax Bill, 1980	12-8-80 (Earlier Session)	..	27-11-80	2 56	23	1	Passed, as amended.
16.	The Jute Companies (Nationalisation) Bill, 1980	1-12-80	..	4-12-80 8-12-80	3 08	16	1	Passed, as amended.
17.	The Code of Criminal Procedure (Amendment) Bill, 1980	1-12-80	..	9-12-80	0 93 5 87	22	1	Passed, as amended.
18.	The Eyes (Authority for Use for Therapeutic Purposes) Bill, 1980	1-12-80	Pending.
19.	The Forest (Conservation) Bill, 1980	2-12-80	..	18-12-80 19-12-80	0 04 3 56	19	..	Passed.
20.	The Coal Mines Labour Welfare Fund (Amendment) Bill, 1980	2-12-80	..	23-12-80	0 05 1 12	Passed.
21.	The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1980	12-8-80 (Earlier Session)	..	3-12-80 4-12-80	1 56	2	..	Passed.
22.	The National Security Bill, 1980	4-12-80	..	10-12-80 11-12-80 12-12-80 15-12-80 16-12-80	2 00 17 57	291	..	Passed.

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23	The Hind Cycles Limited and Sen- Raleigh Limited (Nationalisation) Bill, 1980	5-12-80	0 02 0 43	Passed.
@24	The Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980	5-12-80 } 8-12-80 }	1 21 10 53	56	..	Passed.
25	The Architects (Amendment) Bill, 1980, as passed by Rajya Sabha.	Pending.
@26	The Payment of Bonus (Second Amendment) Bill, 1980.	8-12-80	2 30	29	..	Passed.
@27	The Tea (Amendment) Bill, 1980	8-12-80	0 28	Passed.

*The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Bird and Company Limited (Acquisition and Transfer of Undertakings and other Properties) Ordinance, 1980.

**The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1980.

***The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Forest (Conservation) Ordinance, 1980.

****The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the National Security Ordinance, 1980.

@The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.

@@The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Payment of Bonus (Amendment) Ordinance, 1980.

@@@The motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Tea (Amendment) Ordinance, 1980.

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28	The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1980, as passed by Rajya Sabha.	15-12-80	Pending.
29	The Adoption of Children Bill, 1980.	16-12-80	0 12	..	Pending.
30	The Appropriation (No. 4) Bill, 1980	22-12-80	0 33	..	Passed.
31	The Aligarh Muslim University (Second Amendment) Bill, 1980	12-8-80 (Earlier Session)	23-12-80	..	0 07	3	Bill withdrawn by leave of the House.
32	The Aligarh Muslim University (Third Amendment) Bill, 1980.	23-12-80	Pending
33	The Visva-Bharati (Amendment) Bill, 1978, as introduced in Rajya Sabha.	..	23-12-80	(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee)	0 02	..	Motion for concurrence adopted.
34	The Criminal Law (Amendment) Bill, 1980	12-8-80 (Earlier Session)	23-12-80	(Motion for reference of the Bill to a Joint Committee)	0 04	1	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the first week of the next session adopted.
35	The High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Bill, 1980	12-8-80 (Earlier Session)	23-12-80	..	1 13	1	Passed

S U M M A R Y

	PAGES
1. Bills pending at the end of the last session	12
2. Bills introduced	21
3. Bills opposed at introduction stage	6
4. Bills passed by Rajya Sabha and laid on the Table	4
5. Bills returned by Rajya Sabha with amendments and laid on the Table .	Nil
6. Bills passed	22
7. Bills negatived	Nil
8. Bills withdrawn	1
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	1
12. Bills referred to Joint Committee	1
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha .	1
14. Bills pending at the end of the session <i>vide</i> Para No. 707 of Lok Sabha Bulletin Part II, dated 8-1-81	14

(H) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 102 and 191</i>) by Shri Bapusaheb Parulekar.	21-11-80	H M	Pending
2	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Second Schedule</i>) by Shri R. K. Mhalgi.	21-11-80	Pending
3	The Unemployment Relief (Age Bar Exemption and other Amendments) Bill, 1980 by Shrimati Geeta Mukherjee.	21-11-80	Pending

4.	The Cantonments (Amendment) Bill, 1980 (<i>Amendment of section 15, etc.</i>) By Shri V.N. Gadgil.	21-11-80	Pending
5.	The Citizenship (Acquisition by Religious Minorities from Bangladesh) Bill, 1980 by Shri R.P. Yadav.	21-11-80	Pending
6.	The Motor Vehicles (Amendment) Bill, 1980 (<i>Amendment of section 95, etc.</i>) by Shri V.N. Gadgil.	21-11-80	Pending
7.	The Newspapers (Price and Page) Bill, 1980 by Shri V.N. Gadgil.	21-11-80	Pending
8.	The Displaced Persons (Debts Adjustment) (Amendment) Bill, 1980 (<i>Amendment of section 31</i>) by Shri V.N. Gadgil.	21-11-80	Pending
9.	The Constitution (Amendment) Bill, 1980 (<i>Amendment of Eighth Schedule</i>) by Shri Bhogendra Jha.	21-11-80	Pending
10.	The Constitution (Amendment) Bill, 1980 (<i>Amendment of article 15, etc.</i>) By Shri Bhogendra Jha.	21-11-80	Pending
11.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1980 by Shri Rashid Masood.	21-11-80	Pending
12.	The High Court of Bombay (Establishment of a Permanent Bench at Aurangabad) Bill, 1980 by Shri Uttam Rathod.	21-11-80	Pending
13.	The Employment Bill, 1980 by Shri Bhogendra Jha.	21-11-80	Pending

1	2	3	4	5	6	7	8	9
14.	The Land Acquisition (Amendment) Bill, 1980 (<i>Amendment of section 23</i>) by Shri Uttam Rathod.	21-11-80	H. M.	Pending
15.	The Abolition of Indication of Caste Bill, 1980 by Shri R.L.P. Verma.	21-11-80	Pending
16.	The Employers' Liability to Reimburse Sub-urban Railway or other Public Transport Expenses of Employees (in Metropolitan Areas) Bill, 1980 by Prof. Madhu Dandavate.	21-11-80	9 minutes taken on introduction of Bills at S. Nos. 1-16.	Pending
17.	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 19 and 41</i>) by Shri Bapusaheb Parulekar.	14-3-80 (Earlier Session)	..	(Earlier Session 25-7-80 8-8-80) 21-11-80 5-12-80 (further consideration)	3-18 (excluding 2 hrs.-29 mts. taken during third Session)	..	Nil	Motion was declared as not carried in accordance with rule 167 of the Rules of Procedure and in accordance with the provisions of the Constitution.
18.	The Agricultural Workers Welfare Fund Bill, 1980 by Shri Mukunda Mandak.	5-12-80	Pending
19.	The National Agricultural Prices Commission Bill, 1980 by Shri Balasahab Vilke Patil.	5-12-80	Pending
20.	The Crop Insurance Corporation Bill, 1980 by Shri Balasahab Vilke Patil.	5-12-80	Pending

21.	The Criminal Laws (Amendment) Bill, 1980 by Shri Ram Swarup Ram.	5-12-80	Pending
22.	The Companies (Amendment) Bill, 1980 (Amendment of sections 275, 276, etc.) by Shri Balasaheb Vitke Patil.	5-12-80	Pending
23.	The Minimum Homestead Land (Provision and Protection) Bill, 1980 by Shri A.C. Das.	5-12-80	Pending
24.	The Criminal Laws (Amendment) Bill, 1980 by Shrimati Pramila Dandavate.	5-12-80	..	6 minutes taken on introduction of Bills at S.Nos. 18-24	Pending
25.	The Dowry Prohibition (Amendment) Bill, 1980 (Amendment of sections 2, 3, etc.) by Shrimati Pramila Dandavate.	13-6-80 (Earlier Session)	..	5-12-80 19-12-80 (consideration)	Nil
26.	The Chit Funds Bill, 1980 by Prof. P.J. Kurien.	19-12-80	..	3-48	Bill withdrawn by leave of the House on 19-12-80.
27.	The Representation of the People (Amendment) Bill, 1980 (Amendment of section 38) by Shrimati Pramila Dandavate.	19-12-80	Pending
28.	The Code of Criminal Procedure (Amendment) Bill, 1980 (Insertion of new section 250A) by Shri A.T. Patil.	19-12-80	Pending
29.	The Criminal Laws (Amendment) Bill, 1980 by Shri A.T. Patil.	19-12-80	Pending

1	2	3	4	5	6	7	8	9
30.	The Code of Criminal Procedure (Amendment) Bill, 1980 (<i>Amendment of section 199</i>) by Shri A.T. Patil.	19-12-80	Pending
31.	The Constitution (Amendment) Bill, 1980 (<i>Amendment of articles 82, etc.</i>) by Shri Bhogendra Jha.	19-12-80	4 minutes taken on introduction of Bills at S.No. 26-31	Pending
32.	The Country Fishing Boats Protection Bill, 1980 by Shri R.K. Mhalgi.	(25-7-80 Earlier Session)	..	19-12-80 (consideration)	0 — 05	Discussion on the motion for consideration not concluded. (Pending)

SUMMARY

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	PAGES
1. Bills pending at the end of last session	84
2. Bills introduced	29
3. Bill withdrawn	1
4. Bill negatived	1
5. Bill removed from the Register of pending Bills under rule 113	1
6. Part-discussed	1
7. Bills pending at the end of the session <i>vide</i> para No.708 of Bulletin Part II, dated 8-1-81	110

4. CALLING ATTENTION STATEMENTS

S. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
				H. M.
1	Continued stalemate in Assam on the issue of foreigners, causing suffering to the people and deterioration in the economy of the State and the country as a whole.	Shri Dhanik Lal Mandal	Giani Zail Singh 17-11-80	2 16
2	Outcome of the meeting of the National Integration Council held in New Delhi on 12th November, 1980.	Shri Dhanik Lal Mandal	Giani Zail Singh 18-11-80	1 21
3	Reported decision of the Government to increase the prices of certain life-saving drugs and shortage of some of these drugs in the market.	Shri Nawal Kishore Sharma	Shri Dalli Singh 20-11-80	0 43
4	Reported drought conditions in Rajasthan, some parts of Andhra Pradesh, Maharashtra and Karnataka and steps taken by the Govt. to provide relief to the affected people.	Shri Nawal Kishore Sharma	Shri Baleshwar Ram 21-11-80	1 13
5	Reported demand by farmers in Maharashtra and other parts of the country for remunerative prices for agricultural produce and steps taken by the Government in this regard.	Shri Kamal Nath	Rao Birendra Singh 24-11-80	1 01
6	Reported undue delay in the construction of Ganga Bridge at Patna, Bihar, resulting in escalation of construction cost of the Bridge.	Shri Ram Vilas Paswan	Shri Virendra Patil 25-11-80	0 20
7	Situation arising out of reported one hundred and fifty major and medium irrigation projects remaining incomplete due to rise in cost of construction.	Shri Zainul Basher	Shri Z. R. Ansari 26-11-80	1 30
8	Reported accident of a DTC bus near Dholpur on 25th November, 1980 resulting in death of several persons and injuries to many others.	Shri Ram Vilas Paswan	Shri Buta Singh 27-11-80	1 09

1	2	3	4	5
				H. M.
✓ 9	Reported blinding of some suspected criminals by the Police authorities in Bihar.	Shri Dhanik Lal Mandal	Shri P. Venkata-subbaiah ----- 1-12-80	1 03
10	Reported increasing incidents of murder, loot and misbehaviour perpetrated on Marwaris in Orissa, Bihar, Assam and other parts of the country.	Shri Bhiku Ram Jain	Shri Yogendra Makwana ----- 2-12-80	0 25
7 11	Reports regarding a large number of Harijn families being still held in bondage in Tamil Nadu.	Shri Dhanik Lal Mandal	Shri Yogendra Makwana ----- 4-12-80	1 00 2 27
12	Serious implications of reported public speech in New Delhi on 4 December, 1980 by former P.M. Shri Morarji Desai alleging that the U.S.S.R. had instigated him to attack Pakistan.	Shri Indrajit Gupta	Shri P. V. Narasimha Rao ----- 5-12-80 at 2.15 P.M.	0 02
13	Closure of Jawaharlal Nehru University.	Shri Tariq Anwar	Shri S.B. Chavan ----- 8-12-80	0 52
14	Railway train accident at Simaria station near Barauni on 5 December, 1980 resulting in death of some persons and injuries to many others.	Shri Ramavatar Shastri	Shri Mallikarjun ----- 9-12-80	1 05
15	Situation arising out of the drastic cut in the monthly quota of wheat for distribution in Uttar Pradesh.	Shri Zainul Bashir	Rao Birendra Singh ----- 10-12-80	0 35
16	Reported threat by the major Airlines to boycott the Delhi Airport because of poor facilities at the airport.	Shri Rashid Masood	Shri A. P. Sharma ----- 12-12-80	0 34
17	Report that India's trade deficit may exceed Rs. 4,000 crores during the financial year 1980-81.	Shri G. M. Banatwalla	Shri Pranab Kumar Mukherjee ----- 15-12-80	0 42
18	Reported scarcity of diesel in Uttar Pradesh and other parts of the country resulting in a serious crisis for the farmers.	Shri Jalil Abbasi	Shri P. C. Sethi ----- 23-12-80	0 42

5. DIVISIONS

No. of Divisions held 56

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
H. M.			
(i) General Budget			
Supplementary Demands for Grants in respect of Budget (General) for 1980-81	3-12-80	22-12-80	Discussion and voting on Supplementary Demands for Grants (General) 3 46
(ii) Budget in respect of State of Assam			
Budget (Assam) for 1980-81	20-11-80	24-11-80	*General Discussion 2 59 *Discussion and voting on Demands for Grants.

*Discussed together.

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1	Shri R. N. Rakrah	1-7-80 to 18-7-80	} 17-12-80
2	Shri K. Obul Reddy	28-7-80 to 12-8-80	
3	Shri P. K. Kodiyan	30-6-80 to 12-8-80	
4	Prof. Narain Chand Parashar	17-11-80 to 19-12-80	
5	Shri N. Gouzagin	17-11-80 to 5-12-80	
6	Shri Ebrahim Sulajman Sait	27-11-80 to 19-12-80	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry concerned	Remarks
					H M		
1	Rise in prices of essential commodities including sugar.	191	Prof. Madhu Dandavate	25-11-80	6 03	Finance	Negated.
2	Unprecedented communal riots in various parts of the country.	342	Shri B.V. Desai	3-12-80	7 32	Home Affairs	..
3	Remunerative prices to farmers for their produce.	191	Shri Chitta Basu	11-12-80	7 18	Agriculture	Negated.
4	Performance of the Indian Council of Agricultural Research.	191	Shri Jyotirmoy Bosu	22-12-80	3 20	Agriculture	Negated.

(ii) Motion for modification of statutory rules and regulations

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	Disapproval of the draft notification under clause (a) of sub-section (1) of section 620 of the Companies Act, 1956 (1 of 1956) providing that sections 255, 256 and 257 of the said Act shall not apply to a Government Company.	Shri Bapusaheb Parulekar	23-12-1980	0 16	Law, Justice and Company Affairs	Negated
				H. M.		
		3	4	5	6	7

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken H.M.	Remarks		
1	2	3	4	5	6		
1	✓ Shri Misryar Khan, sitting Member of Lok Sabha	12-9-80	}	}			
2	✓ Shri A. K. M. Ishaque, Member of fifth Lok Sabha	15-8-80					
3	✓ Shri Madho Ram Sharma, Member of Fourth and Fifth Lok Sabha	15-8-80					
4	✓ Thakur Girija Nandan Singh, Member of Sixth Lok Sabha	28-8-80					
5	✓ Shri T. Sanganna, Member of First and Second Lok Sabha	8-9-80				17-11-80	0 07
6	✓ Shri Banamali Patnaik, Member of Fifth Lok Sabha	8-10-80					
7	✓ Shri Nanubhai N. Patel, Member of Second, Third, Fourth, Fifth and Sixth Lok Sabha	17-10-80					
8	✓ Shri K.R. Sambandam, Member of Second Lok Sabha	22-10-80					
9	✓ Shri N. Dandekar, Member of Third and Fourth Lok Sabha	4-11-80					
10	✓ Shri K. A. Damodara Menon, Member of Provisional Parliament and First Lok Sabha	1-11-80				24-11-80	0 03
11	✓ Shri Shiv Shankar Prasad Yadav, Member of Fifth Lok Sabha	11-11-80					
12	✓ Thakur Jugal Kishore Sinha, Member of First Lok Sabha	28-11-80					
13	✓ Shri K. Hanumanthaiya, Member of Constituent Assembly, Provisional Parliament, Third, Fourth and Fifth Lok Sabha	1-12-80				1-12-80	0 02

1	2	3	4	5	6
				H. M.	
14	Dr. Ram Subhag Singh, Member of Provisional Parliament, First, Second, Third and Fourth Lok Sabha	16-12-80	17-12-80	0	01
15	Pandit M. B. L. Bhargava, Member of Central Legislative Assembly, Constituent Assembly, Provisional Parliament, First, Second and Third Lok Sabha	18-12-80	22-12-80	0	01
16	Shri Hoti Lal Agarwal, Member of First Lok Sabha	13-9-80	23-12-80	0	01

10. PANEL OF CHAIRMEN

Member nominated	Date of nomination
Shri Chintamani Panigrahi	2-12-80

11. PAPERS LAID ON THE TABLE

(i) By Government	943
(ii) By Private Members	13

12. PETITIONS

Presented by Members	4
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13. PRIVILEGE MATTER

S. No.	Brief subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	Question of privilege raised by Shri Kunwar Ram regarding the harassment caused to him and abusive remarks used in respect of Members of Parliament by Police Guard at New Secretariat, Patna, on 29 November, 1980.	Shri Kunwar Ram	5-12-1980	H M 0 05	The Speaker referred the matter to the Committee of Privileges and announced it in the House

14. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists for Oral Answers	*503
Number of Questions orally answered	161

(ii) Unstarred

Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	@**4733
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(iii) Short Notice Question

Number of Questions put down in Short Notice Question Lists	Nil
Number of Questions orally answered	Nil

*Includes 26 Starred Questions transferred/postponed from one Ministry to another.

**Includes 95 Unstarred Questions transferred from one Ministry to another.

@Includes 2 questions which appeared through Supplementary List *Vide* USQ Nos 4731-A and 4731-B.

(iv) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry	Time taken H. M.
1	2	3	4	5	6
1	Un-utilised stocks of Foodgrains under Food for Work Programme and revision in allocation of foodgrains under Food for Work Programme.	Shri Jyotirmoy Bose	24-11-80	Agriculture	1-18 (78 mts.)
2	Film on Mahatma Gandhi	Shri Ratensinh Rajda	28-11-80	Information and Broadcasting	1-02 (62 mts.)
3	New Muzaffarpur-Darbhanga Line	Shri Bhogendra Jha	5-12-80	Railways	38 mts.
4	Faulty Telephone Service in Delhi	Shri R.P. Yadav	8-12-80	Communications	1-00 (60 mts.)
5	Closure of Kota Atomic Power Station, Rajasthan	Shri Viridhi Chander Jain	15-12-80	Atomic Energy	32 mts.
6	Load Shedding in the Capital	Shri Rasheed Masood	22-12-80	Energy	25 mts.

15. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date from which resignation took effect	Date of publication in Bulletin and Notification in Gazette	Date of announcement in the House
1.	Shri Janki Ballav Patnaik	Orissa	Cuttack	28-11-80	28-11-80	28-11-80
2.	Shri Jagannath Pahadia	Rajasthan	Bayana-S.C.	3-12-80	3-12-80	3-12-80

16 RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
*1	Disapproval of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1980 (No. 14 of 1980)	123	Shri Chitta Basu	27-11-80 1-12-80	H. M. 2.49	Law, Justice and Company Affairs	Negated
**2	Disapproval of the Auroville (Emergency Provisions) Ordinance, 1980, (No. 19 of 1980)	123	Shri N. K. Shejwalkar	2-12-80	3.47	Education and Culture	Negated
***3	Disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1980 (No. 12 of 1980)	123	Shri Satish Agarwal	9-12-80	4.11	Home Affairs	Negated
@4	Disapproval of the National Security Ordinance, 1980 (No. 11 of 1980)	123	Shri Atal Behari Vajpayee	10-12-80 11-12-80 12-12-80 15-12-80	9.48	Home Affairs	Negated
@@5	Disapproval of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980 (No. 13 of 1980)	123	Shri Satish Agarwal	17-12-80 18-12-80	8.13	Industry	Negated

@@@5	Disapproval of the Bird and Company Limited (Acquisition) and Transfer of Undertakings and other Properties) Ordinance 1980 (No. 18 of 1980)	123	S'ri Phool Chand Verma	18-12-80	0.49	Industry	Negatived		
@@@6	Disapproval of the Forest (Conservation) Ordinance, 1980 (No. 17 of 1980)	123	S'ri Satyanarayan Jatiya	18-12-80 19-12-80	2.42	Agricultural]	Negatived		
@@@7	Disapproval of the Payment of Bonus (Amendment) Ordinance, 1980 (No. 10 of 1980)	123	S'ri Satyanarayan Jatiya	19-12-80	2.17	Labour	Negatived		
@@@8	Disapproval of the Tea (Amendment) Ordinance, 1980 (No. 15 of 1980)	123	S'ri Chaturbhuj	19-12-80	0.25	Commerce	Negatived		

*Discussed together with the motion for consideration of the Monopolies and Restructive Trade Practices (Amendment) Bill, 1980.

**Discussed together with the motion for consideration of the Auroville (Emergency Provisions) Bill, 1980.

***Discussed together with the motion for consideration of the Code of Criminal Procedure (Amendment) Bill, 1980.

@ Discussed together with the motion for consideration of the National Security Bill, 1980.

@@ Discussed together with the motion for consideration of the Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980.

@@@ Discussed together with the motion for consideration of the Birla and Company Limited (Acquisition and Transfer of Undertakings and other Properties) Bill, 1980.

@@ Discussed together with the motion for consideration of the Forest (Conservations) Bill, 1980.

@@ Discussed together with the motion for consideration of the Payment of Bonus (Second Amendment) Bill, 1980: 1980

@@ Discussed together with the motion for consideration of the Tea (Amendment) Bill, 1980.

(ii) PRIVATE MEMBERS' RESOLUTIONS

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken		Ministry/Department	Remarks
				H	M		
1	Implementation of policies and programmes for tribal areas and Scheduled Castes	Shri Giridhar Gomango	1-8-80 (Third Session) 28-11-80 12-12-80	5.00	(Excluding 1 hr. 40 minutes taken during Third Session)	Home Affairs	Discussion not concluded.

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised the discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
1	Choice of technology and foreign collaboration for the urea and ammonia fertilizer plants to be built on the basis of Bombay High Complex.	193	Suri K. P. Unnikrishanan	23-12-80	1 35	Petroleum, Chemicals and Fertilizers	..
2	Report of Shri Justice C.A. Vaidialingam, Special Judge of his inquiry into the allegations against family members of the former Prime Minister and former Home Minister.	193	Shri K. Lakkappa	23-12-80	0 04	Home Affairs	Discussion not concluded.

**18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS**

Subject	By Whom	Date
Postponement of Half-an-Hour discussion fixed for Wednesday, 26 November, 1980 to 28 November, 1980 .	Dy. Speaker	25-11-80

19. STATEMENTS

(i) *Suo moto* statements made/laid by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1	Iraq-Iran Conflict	Shri P.V. Narasimha Rao	18-11-80	0 15
2	Government business for the week commencing 24 November, 1980 .	Shri P. Venkatasubbaiah	21-11-80	0 40
3	Setting up of an Advisory Committee to advice the Ministry of Information and Broadcasting on various matters relating to policies and programmes of Media Units under its control as well as its terms of reference	Shri V. P. Sathe	28-11-80	0 04
4	Government business for the week commencing 1 December, 1980 .	Shri Bhishma Narain Singh	28-11-80	1 39
5	Government business for the week commencing 8 December, 1980 .	Shri Bhishma Narain Singh	5-12-80	0 50
6	Completion of the sponge iron plant with the assistance of UNDP/UNIDO, at Kothagudem in Andhra Pradesh	Shri P. Venkatasubbaiah	9-12-80	0 01
7	Clarifying the matter raised under Rule 377 by Shri Chandrajit Yadav in the House on the 4th December, 1980 regarding functioning of AIR and Doordarshan	Shri V. P. Sathe	10-12-80	0 15
8	Government business for the week commencing 15 December, 1980 .	Shri Bhishma Narain Singh	12-12-80	0 54
9	Derailement of 85 UP Assam Mail between Karisath and Behiya stations on Eastern Railway on the 12th December, 1980	Shri Mallikarjun	12-12-80	0 02

1	2	3	4	5
				H. M.
10	Regarding the visit to India of Mr. L. I. Brezhnev, General Secretary of the Central Committee of CPSU, Chairman of the Presidium of the Supreme Soviet of the USSR from December 8 to 11, 1980	Smt. Indira Gandhi	15-12-80	0 10
11	Decision of the Govt. on the recommendations of the Tribunals for Working Journalist and Non-Journalist Newspaper Employees	Shri N. D. Tiwary	23-12-80	0 02

(ii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement in response there to.	Date	Time taken	
1	2	3	4	5	6	
					H. M.	
1	Need to investigate the circumstances of the death of a G.T.O. telegraphist leading to a strike by the employees.	Shri R. L. Bhatia	}			
2	Need for legislation for compulsory purchase of surplus agricultural commodities for which support prices are fixed.	Shri P. Rajagopal Naidu				
3	Steps to provide electricity to the farmers in Uttar Pradesh.	Shri Zainul Basher		17-11-80	0 07	
4	Need to allot railway wagons immediately to carry fertilizers to Bihar from the Ports.	Shri Ramavtar Shastri				
5	Measures to contain outbreak of 'encephalitis' in certain towns of UP and relief to the victims thereof.	Shri Rajnath Sonkar Shastri				
6	Need for setting up of a paper manufacturing factory in Pilibhit district of U.P.	Shri Harish Kumar Gangwar				
7	Communal violence in the country.	Shri G.M. Banatwalla		}	18-11-80	0 11
8	Two Railway Divisions located in Kerala.	Shri V. S. Vijayaraghavan				

1	2	3	4	5	6
					H. M.
9	Out-break of 'encephalitis' in Bihar	Shri K.M. Madhukar	}	18-11-80	0 11
10	Vivekananda Rock Memorial at Kanyakumari.	Shri R. K. Mhalgi			
11	Power shortage in Rajasthan	Shri Virdhi Chander Jain			
12	Pooling system in marketing of Cardamom.	Shri Cumbum N. Natarajan	}	20-11-80	0 12
13	U.S. Court's decision to send a swindler to serve her sentence in India.	Shri Bapusaheb Parulekar			
14	Production of salt in Orissa	Shri Chintamani Panigrahi			
15	Supply of CR sheets to Steel Manufacturers in Tamil Nadu.	Shri C.T. Dhanda-pani	}	24-11-80	0 07
16	Mica industries in Bihar	Shri R.L.P. Verma			
17	Destruction of standing crops by pest infection in Monghyr and Patna, districts of Bihar.	Shrimati Krishna Sahi			
18	Shortage of essential commodities in Tripura.	Shri Ajoy Biswas	}	25-11-80	0 13
19	Measures to improve the lot of Cocoa growers.	Prof. P. J. Kurien			
20	Establishment of a titanium factory at Kanyakumari, Tamil Nadu.	Shri N. Dennis			
21	Shortage of diesel in Gorakhpur and Varanasi districts of U.P.	Shri Harikesh Bahadur	}	25-11-80	0 13
22	Automation in Foreign Exchange Department of State Bank of India at Calcutta.	Shri Niren Ghosh			
23	An aromatics project at Cochin.	Shri Xavier Arakal			
24	Implementation of development schemes in U.P.	Shri Harish Chandra Singh Rawat	}	25-11-80	0 13
25	Korba Fertilizer Plant	Dr. Vasant Kumar Pandit			
26	Taking over of Buckingham and Carnatic Mills of Madras.	Dr. A. Kalanidhi			
27	Problems of unemployed youth and their demonstration at Delhi.	Shri Ramavatar Shastri	}		

1	2	3	4	5	6
28	Drought conditions in Rayalaseema and Telengana regions in Andhra Pradesh.	Shri Darbar P. Hajah			H. M.
29	Working of employees Provident Fund.	Shri C. Palaniappan			
30	Purchase of jute by Jute Corporation of India and problems faced by jute growers in Bihar.	Shri D. L. Baitha			
31	Paucity of Railway wagons at Kirtarpur Railway Station in Himachal Pradesh to transport seed potatoes.	Shri Virbhadra Singh			
32	Closure of Polio Vaccine Testing Laboratory in Delhi.	Shri Nawal Kishore Sharma		26-11-80	0 19
33	Suspension of passenger trains in Ganganagar District of Rajasthan due to shortage of coal supplies.	Shri Satish Agarwal	Shri Kedar Pandey		
34	Problems of All India Telegraph Traffic Employees.	Shri Somnath Chatterjee			
35	Agitation by I.I.T. employees of Kharagpur.	Shri Narayan Ghoubey			
36	Forests lying north-east of Peruvannamuzhi reservoir of Kuttiadi irrigation project in Kerala.	Shri V. S. Vijayaraghavan			
37	Supply of books to various Central Schools in the country.	Shri Era Mohan			
38	Need for a Post and Telegraphs Division at Bhawanipatna in Orissa.	Shri Rasa Behari Behra		27-11-80	0 11
39	Posts and Telegraph system in West Bengal.	Prof. Rupchand Pal			
40	Reported beating of employees of Posts and Telegraph Circle Office at Bhubaneswar by armed policemen.	Shrimati Pramila Dandavate			
41	Land held by Mahant of Bodh Gaya.	Shri Ram Vilas Paswan			
42	Locking up of Kerala Chief Minister and Industries Minister in Kerala House at New Delhi.	Shri A. K. Balan		1-12-80	

1	2	3	4	5	6
					H. M.
43	Drinking water supply in Barmer and Jaisalmer Districts of Rajasthan.	Shri Virdhi Chander Jain			
44	Shortage of cooking gas and kerosene in Jaipur.	Shri Satish Agarwal		1-12-80	0 15
45	Procession in honour of a sati in Delhi.	Shrimati Pramila Dandavate			
46	Railway Lines in Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
47	Supreme Court Decision on bonus to LIC Employees.	Shri Harish Chander Singh Rawat			
48	Payment of arrears to workers and farmers of Mahidpur Road and Javara Sugar factories.	Shri Satyanarayan Jatiya			
49	Revised wages for Cardamom Workers.	Shri Cumbum N. Natarajan			
50	Rock Phosphate factory at Meghnagar (MP)	Shri Dileep Singh Bhuria		2-12-80	0 13
51	Intrusion by foreign fishing ships in Indian sea waters.	Shri N. Dennis			
52	Shortage of cement in West Bengal.	Shrimati Geeta Mukherjee			
53	Inadequate supply of rice, wheat, sugar and other essential commodities to Kerala.	Shri E. K. Imbichihava			
54	Train services in certain areas of Gujarat.	Shri Motibhai R. Chaudhari			
55	Railway services in Lakhimpur district of U.P.	Shrimati Usha Verma			
56	Supply of essential raw materials to Southern Zone.	Shri K. Arjunan		3-12-80	0 12
57	Employees of Messrs Giovanna-Binny Limited, Cochin.	Shri Xavier Arakal			
58	Need for declaring Urdu as a second official language in U.P.	Shri Zainul Basher			
59	Late running of trains.	Shri Ramavatar Shastri			
60	Job and other reservations for Backward Classes.	Shri Jaipal Singh Kashyap			
61	Telecommunication facilities in Tirunelveli District of Tamil Nadu.	Shri D.S.A. Sivaprakasam		4-12-80	

1	2	3	4	5	6
					H. M
62	Post and Telegraph Services in Rajasthan.	Shri Nawal Kishore Sharma			
✓ 63	Functioning of AIR and Doordarshan.	Shri Chandrajit Yadav	Shri V.P. Sathc 10-12-80		
64	Shortage of hank-yarn in West Bengal.	Prof. Satyagopal Misra			
65	Need for more railway lines and a railway coach factory in Kerala.	Prof. P. J. Kurien		4-12-80	18
66	Decanalisation of import of raw cashew nuts.	Shri P. K. Kodiyam			
67	Inclusion of some more castes under the categories of S.C./S.T.	Shri Suraj Bhan			
68	Modernisation of Fertilizer factory run by Fertilizer Corporation of India at Gorakhpur.	Shri Mahavir Prasad			
69	Reported death of a number of persons in Haryana after consuming spurious liquor.	Shri Devi Lal			
70	Implementation of command area development programme in irrigation in Tamil Nadu.	Shri N. Dennis			
✓ 71	Practice of X-Raying Indian children in Great Britain to assess their age.	Shri Krishna Chandra Halder		4-12-80	17
72	Setting up of regional rural bank in Sagwada, Rajasthan.	Shri Bheekhabhai			
73	Resumption of Delhi-Kulu Air Service.	Shri Virbhadra Singh			
74	Adulteration of diesel with kerosene in certain districts of U.P.	Shri Rana Vir Singh			
75	Procurement agencies of food grains in Kalahandi District of Orissa.	Shri Rasabelhari Behra			
76	Survey for the construction of a railway line from Sahjanwa to Dohiri Ghat in U.P.	Shri Mahavir Prasad		9-12-80	16
77	Location of Farakka super Thermal power project township.	Shrimati Geeta Mukherjee			
78	Supply of rice to Kerala	Shri V. S. Vijayaraghavan			

1	2	3	4	5	6
H. M.					
79	Bonus to L.I.C. employees.	Shri Sunil Maitra			
80	Reported growing gangsterism in certain parts of Bombay.	Shrimati Pramila Dandavate		9-12-80	
81	Supply of maida to Tamil Nadu.	Shri C. Palaniappan			
82	Rail transport facility for passengers from Madras to Tambaram.	Shri Era Anbarasu			
83	Electronic telephone manufacturing factory at Bhubaneswar	Shri Chintamani Panigrahi			
84	Rajasthan Canal project	Shri Virldhi Chander Jain			
85	Kudumbi community of Kerala.	Shri Xavier Arakal			
86	Food-for-work programme	Shri I.D. Singh		10-12-80	0 12
87	Retrenched Government Employees of Beas Project.	Shri Sushil Bhattacharya			
88	Declaration of Ladakh as Scheduled Area.	Dr. Karan Singh			
89	Delhi High Court decision to reinstate Dr. L. P. Agarwal, as Director of All India Institute of Medical Sciences.	Shri Atal Bihari Vajpayee			
90	Rani Sati Temple in Rajasthan.	Shri Bhim Singh			
91	Paddy cultivation by Kerala farmers.	Shri P. K. Nair			
92	Eradication of prostitution.	Shri Janardhana Poojary			
93	Reported strike by All India University Employees' Federation.	Shri Ram Vilas Paswan			
94	Transfer of passenger and coastal services in certain parts of the country to Mogul Lines Limited.	Shri Somnath Chatterjee		11-12-80	0 18
95	Regarding mica industry	Shri Ramavatar Shastri			
96	Construction of railway line between Shahjahanpur and Mailani.	Shri Harish Kumar Gangwar			

1	2	3	4	5	6
					H. M.
97	Construction of a bridge over Yamuna river in Delhi.	Shri H. K. L. Bhagat			
98	Era Sezhiyan Committee Report on the working of L.I.C.	Shri R. K. Mhalgi			
99	Drinking water problem in Rajasthan.	Shri Daulat Ram Saran			
100	Problems of cocoons and lac growers in Bihar.	Shri N. E. Horo		15-12-80	0 13
101	Safety on Railways	Shri Ashok Gahlot			
102	Supply of Cement to Bihar	Shri Krishna Pratap Singh			
103	Taking over of Metro Cinema Houses by the Government.	Shri Narayan Choubey			
104	Setting up of Naval Academy at Ezhumala in Kerala.	Shri K. Kunhambu			
105	Measures to augment poultry farming in Andhra Pradesh.	Shri G. Narasimha Reddy			
106	Food for work Programme in Rajasthan.	Shri Virdhi Chander Jain			
107	School of correspondence courses and continuing education, University of Delhi.	Shri Era Mohan		17-12-80	0 22
108	Supply of rotten rice from F.C.I. godowns in Uttar Pradesh.	Shri Harikesh Bahadur			
109	Alleged beating of a lady principal by Delhi Police.	Shri Mani Ram Bagri			
110	Alleged beating of a lady Scheduled Caste MLA of U.P. in Kanpur.	Shri Rajnath Sonkar Shastri			
111	Demands of teachers of Delhi University.	Shri Ramavatar Shastri			
112	Dusadh and Gangota tribes.	Shri Ram Vilas Paswan			
113	Mutiny: Military build up by Pakistan across Rajasthan.	Shri K. P. Singh Deo		18-12-80	
114	Need to check the opening of a large number of Medical and Engineering Colleges in Karnataka.	Shri T. R. Shamanna			

1	2	3	4	5	6
H. M.					
115	Shortage of life-saving drugs in Kerala.	Shri V. S. Vijaya- raghavan			
116	Need to extend railway link from Bagaha bridge to Gotakhpur via Siswa in Uttar Pradesh.	Shri Ashfaq Hussain			
117	Need to ban the import of Copra and Coconut oil.	Shri George Joseph Mundackal			
118	Strike by Defence employees.	Shri Mukunda Mandal			
119	Crash of air-craft flown by Shri Sanjay Gandhi in which he was killed.	Shri R. P. Yadav	Sarvashri R. P. Sarangi and Atal Behari Vajpayee made state- ments regard- ing certain remarks about them made by Shri R. P. Yadav while raising the matter.	18-12-80	0 26
120	Treatment meted out to jawans at C.O.D. Shakurbasti, Delhi.	Shri P. J. Kurien			
121	Transmission facilities for AIR, Simla.	Shri Virbhadra Singh	Shri V. P. Sathe		
122	Strike by employees of General Insurance Corporation of India.	Shri K. A. Rajan			
123	Master plan for Cape Comorin.	Shri N. Dennis			
124	Fair price for betel leaf planters in West Bengal.	Prof. Satyagopal Misra		19-12-80	0 22
125	Steps to extinguish fire in Jalavan Collieries in Bihar.	Shri R.L.P. Verma			
126	Water and other facilities for Bombay.	Shrimati Pramila Dandavate			
127	Establishment of a ship building Yard at Paradip	Shri Chintamani Panigrahi			
128	Problems of re-rollers of Steel.	Shri Krishna Chandra Halder			
129	Chemical Fertilizer Factory at Phulpur in U.P.	Shri B. D. Singh		22-12-80	

1	2	3	4	5	6
					H. M.
130	Supply of more railway wagons to the State of Gujarat.	Shri Digvijay Sinh			
131	Shimilipal Forest Development Corporation in Orissa.	Shri Manmohan Tudu			
132	Conversion of Rupsa Bangeri Narrow Gauge Railway line into a broad gauge line during the 6th Plan.	Shri Chintamani Jena			
133	Disruption in the supply of rationed sugar in Kerala.	Shri V. S. Vijayaraghavan			
134	Industrial development programme for Eastern U.P.	Shri Rajnath Sonkar Shastri			
135	Pension for freedom fighters.	Shri Ram Vilas Paswan	22-12-80	0	22
136	Supply of Wheat to Rajasthan	Shri Virdhi Chander Jain			
137	Registration of small scale industries manufacturing insecticides.	Dr. A. Kalanidhi			
138	Supply of essential commodities to North Eastern Tribal States.	Dr. R. Rothuama			
139	Sale of jute at distress price by farmers of certain districts of Bihar.	Shri D. L. Baitha			
140	Holding of elections of local bodies in Tamil Nadu.	Shri D. S. A. Sivaprakasam			
141	Deaths due to consumption of spurious liquor in Narwana (Haryana)	Shri Mani Ram Bagri			
142	Need to increase number of rail services in Ujjain and Indore division of Western Railway.	Shri Satyanarayan Jatiya			
143	Need for financial assistance to State Government of West Bengal for the purchase of paddy.	Smt. Geeta Mukherjee	23-12-80	1	03
144	Non-implementation of assurances given to Jawans of the Central Industrial Security Force in 1979.	Shri Indrajit Gupta			
145	Working of commercial services of All India Radio, Delhi Station.	Shri Rashid Masood			

1	2	3	4	5	6
					H. M.
146	Closure of Kailash Mills of Kanpur.	Shri A. K. Roy			
147	Need to maintain the State Highway from Haldia by repairing its damaged bridges.	Prof. Satyagopal Misra			
148	Need to enumerate the ex-criminal tribes and the nomadic tribes in Maharashtra on the basis of their dialects during 1981 census.	Shri Uttam Rathod			
149	Problems of workers of Border Road Organisation.	Shri M.M. Lawrence			
150	Slums in Bombay	Dr. Subramaniam Swamy			
151	Supply of cement and coal for Rajasthan Canal Project	Shri Mool Chand Baga.		23-12-80	
152	Economic conditions of weavers.	Shri Manilal Bahadur			
153	Understaffing of Telegraph Offices.	Shri N. Selvaraju			
154	Repatriates from Sri Lanka	Shri E. Amarasu			
155	Difficulties of season ticket holders travelling from Mathura Railway Station to Delhi.	Shri Bhikhu Jain			
156	Problems of M.E.S. Civilian Employees in Port Blair.	Shri Manoranjan Shakti			
157	Acquisition of land for Salem Steel Plant.	Shri C. Palanisappan			

(iii) STATEMENT UNDER DIRECTION 16 CORRECTING INFORMATION REGARDING STARRED QUESTION

Brief subject	Name of Minister	Date	Time taken
			H. M.
Correcting the reply given on the 30th July, 1980 to a supplementary by Shri E. K. Misra on S.Q. No. 737 regarding financial assistance to Maharashtra for police Housing.	Shri Yogendra Makwana	26-11-80	0 01

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time taken
	H.	M.	
BILLS			
(a) Government Bills	77	47	40.7
(b) Private Members' Bills	7	30	3.9
BUDGETS			
(a) General Budget	3	46	2.0
(b) Budget in respect of State under President's rule	2	59	1.6
CALLING ATTENTION NOTICES (Rule 197)	17	00	8.9
DISCUSSIONS			
(a) Short Duration Discussions (Rule 193)	1	39	0.9
(b) Half-an-Hour Discussions (Rule 55)	4	55	2.6
MATTERS UNDER RULE 377	6	14	3.3
MOTIONS			
(a) Motions under rules 191 & 342	24	13	12.7
(b) Motion for modification of rules laid on the Table	0	16	0.1
QUESTIONS	23	18	12.2
RESOLUTIONS			
(a) Statutory Resolutions	*	*	
(b) Private Members' Resolutions	5	00	2.6
STATEMENTS (Rule 372)	4	05	2.1
Other matters such as papers laid on the Table, Questions of Privilege, Obituary References, points of Orders etc.	12	20	6.4
TOTAL	191	02	100.0

*Joint discussion took place on Statutory Resolutions [vide statement No. 16 & S. Nos. 1 to 9] and motion for consideration of the connected Government Bills [vide Statement No. 3 S. Nos. 9, 12, 13, 17, 19, 22, 24, 26 and 27] time taken on joint discussion has been shown under Govt. Bills.

GMGIPMRND—LS—I—3129 LS—10-2-81—600.